State Governments.

also converged the social security schemes of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers for the age group of 18 to 50 years depending upon their eligibility. These converged schemes give coverage of ₹2 lakhs on death at premium of ₹330/- per annum and coverage of ₹2 lakhs on accidental death and disability at premium of ₹12 per annum. These converged schemes are being implemented by Life Insurance Corporation of India. The annual premium is shared on 50:50 basis by the Central Government and the

## Social security to contract workers/labourers

388. SHRI V. MURALEEDHARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps taken to provide social security to contract workers/labourers across the country so that their sense of insecurity could be mitigated;
  - (b) if so, the details thereof along with the progress made in this regard; and
- (c) whether the Ministry has any data regarding the number of contract workers/labourers in the country and if so, the details thereof, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) In order to provide social security benefits to contract workers/labourers and to regulate employment of contract labour, the Central Government is implementing the Contract Labour (Regulation and Abolition) Act, 1970. The Act applies to every establishment in which 20 or more workmen are employed. These workers avail social security and other benefits under the Employees' Compensation Act (1923), the Employees' State Insurance Act (1948), the Industrial Dispute Act (1947), the Minimum Wages Act (1948), the Provident Funds Act (1925), the Employees Provident Fund and Miscellaneous Provisions Act (1952), the Maternity Benefit Act (1961), the Payment of Gratuity Act (1972), etc. as per their eligibility.

(c) The total number of contract labour employed in establishments in the Central Sphere during the last three years is as under:-

Year	Number of Contract Labour
2016	964001
2017	1110603
2018	1178878

The data in regard to the number of contract workers engaged in the establishments coming under the State Sphere is not centrally maintained.

## Rising rate of unemployment

- 389. DR. T. SUBBARAMI REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether unemployment rate has risen in almost all the States in the last three years;
  - (b) if so, the details thereof, year-wise;
- (c) whether it is a fact that economic growth has not translated into job generation in recent years;
- (d) if so, whether Government has made any study to find out the reasons and to take remedial measures; and
- (e) what is the rate of unemployment among the educated youth, the details thereof, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) As per the results of available labour force surveys on Employment-Unemployment conducted by Labour Bureau, Ministry of Labour and Employment, the estimated unemployment rate for persons aged 15 years and above on usual status basis in the country in 2012-13, 2013-14 and 2015-16 was 4.0%, 3.4% and 3.7% respectively. The State/UT-wise details are given in Statement-I (*See* below).

- (c) and (d) To ascertain employment and unemployment situation in the country, National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation has launched Periodic Labour Force Survey (PLFS) during 2017-18.
- (e) As per the results of available labour force surveys on employment-unemployment conducted by Labour Bureau, Ministry of Labour and Employment, the educated unemployed persons aged group 18-29 years on usual principal status approach in the country is given in Statement-II